

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 4747 of 2014**

Pradeep Kumar Das .....  
..... **Petitioner**  
**Versus**  
The Chairman, Jharkhand Gramin Bank & Ors.  
..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. Rajesh Kumar, Advocate  
For the Respondent-Bank : Mr. Rajesh Kumar, Advocate

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**6/ Dated: 24/07/2020:**

Heard Mr. Rajesh Kumar for the petitioner and Mr. Rajesh Kumar for the respondent Bank.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On the request made by the parties, post this matter after four weeks.

**(Sanjay Kumar Dwivedi, J.)**